

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 254
(IB)-3013(ND)2019

IN THE MATTER OF:

M/s. Reach International

... **Applicant/Petitioner**

Vs

M/s. Altech Infrastructure (P) Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 02.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 26.07.2021


(T.S. SINGH)
COURT OFFICER